

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No.172

Dated 16/06/2020

It is hereby notified for information of all concerned that there will be no judicial proceedings of the Court except '**remand file**' on **23/06/2020 (Tuesday)** at **Chandernagore** and **Serampore Subdivision** as that day was declared earlier as **local holiday** due to '**Ratha Yatra**'.

This order issues in partial modification of this office earlier order No.155 dated 08/06/2020.

Inform all concerned accordingly.

Sd/-

District Judge, Hooghly